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ASSAM ACT XXI OF 1968

(Received the assent of the Governor on the 12th November 1968)

THE GAUHATI UNIVERSITY (AMENDMENT) ACT, 1968

[Published in the *Assam Gazette* Extraordinary, dated the 21st
November, 1968]

**An
Act**

further to amend the Gauhati University Act, 1947

Preamble

Whereas it is expedient further to amend the Gauhati University Act, 1947 hereinafter called the principal Act, in the manner hereinafter appearing :

Assam Act
XVI of
1947.

It is hereby enacted in the Nineteenth Year of the Republic of India as follows : -

**Short title
and com-
mencement.**

1. (1) This Act may be called the Gauhati University (Amendment) Act, 1968.

(2) It shall come into force on such date as the State Government may, by notification in the official Gazette appoint.

**Amendment
of section
8C and 8D
of Assam Act
XVI of 1947.**

2. In sub-section (2) of section 8C and sub-section (1) of section 8D of the principal Act, the words "for a second term only" shall be deleted

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AGP (Leg) 21/69—1,200—13-10-69.